

SPECIAL BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	IDBI BANK LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the Financial Creditor

Mr. Santosh Kumar Ray, Adv.

Ms. Rituparna Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

For Corporate Debtor

Mr. Rohit Bhattacharya, Adv.

Mr. Supriyo Banerjee, Adv.

Mr. Tanay Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is stated by the Ld. Counsel appearing for the Corporate Debtor that reply affidavit is ready and same will be filed during the course of the week. Let the same be done.
3. Post this matter thereafter for arguments on **20.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**